

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL

BENCH, AT KOLKATA

IN

IA No. _____/KB/2023

IN

CP (IB) 52/KB/2023

U/s 21(1) of the Code read with regulation 17(1) CIRP Regulations

IN THE MATTER OF:

Surya International

.....Operational Creditor

Versus

Salasar Exim Ltd

.....Corporate Debtor

AND IN THE MATTER OF:

FCMA Subrata Ghosh

.....Interim Resolution Professional / Applicant

Sr.	Participant	Amount of claim (Rs.)	Amount admitted (Rs.)	Voting Share (%)
a.	HDFC Bank Ltd.(FC)	4,59,55,964	4,54,85,102	94.2%
b.	Yes Bank Ltd. (FC)	31,07,592	28,02,419	5.80%
c.	Surya International (OC)	13,08,13,221	13,08,13,221	
	Total	17,98,76,777	17,91,00,742	100%

FCMA Subrata Ghosh,